

F.No. 01(03)/Roster/CESTAT/2025
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 24.02.2025

ORDER NO. 40 of 2025

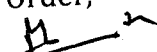
Hon'ble President is pleased to partially modify the roster order no. 21 of 2025 for **CESTAT, Bangalore** from **27.02.2025** to **28.02.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 27.02.2025 to 28.02.2025	Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Single Member Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" / "court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

Copy to:-
SPS to Hon'ble President/Hon'ble Member, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Bangalore/Bar Association, Bangalore/O/o Commissioner (AR), Bangalore/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar